

ITEM NO.9

COURT NO.2

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(Criminal) No.229/2019

SITARAM YECHURY

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(FOR ADMISSION and IA No.127663/2019-GRANT OF INTERIM RELIEF IA
No. 127663/2019 - GRANT OF INTERIM RELIEF)

Date : 28-01-2020 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA
HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE KRISHNA MURARI

For Petitioner(s)

Mr. Raju Ramachandran, Sr. Adv.
Mr. Shankar Narayanan, Adv.
Ms. Jahnvi Sindhu, Adv.
Ms. Shruti Narayan, Adv.
Mr. Shadan Farasat, AOR

For Respondent(s)

Mr. Ankur Talwar, Adv.
Mr. Rajat Nair, Adv.
Mr. Kanu Agrawal, Adv.
Mr. B. V. Balaram Das, AOR

Ms. Shashi Juneja, Adv.
Mr. Satyajeet Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

The Registry is directed to list this matter before an appropriate Bench.

As prayed by the learned Senior counsel appearing for the petitioner, liberty is granted to him to file additional documents in the matter.

(VISHAL ANAND)
COURT MASTER (SH)

(RAJ RANI NEGI)
ASSISTANT REGISTRAR